

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION No. 1416
ANSWERED ON 13.03.2023

REFINERIES SUITED TO GREEN HYDROGEN SCHEME

1416. SMT. SULATA DEO:
DR. AMAR PATNAIK:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) whether Government has identified the refineries that are compatible with the Green Hydrogen deployment requirements under the National Green Hydrogen Mission, 2023;
- (b) if so, the details thereof; and
- (c) the expected number of States that shall be covered by the refineries under Phase I of the Mission, for the year 2023-24?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI RAMESWAR TELI)

(a) to (c): Refineries in the country already utilise hydrogen for internal consumption which has the potential to be converted into green hydrogen. Refineries under Oil Central Public Sector Enterprises (CPSEs) in various States are already setting up following capacities to produce green hydrogen:

CPSEs	State	Green Hydrogen Capacity (Kilo Tonnes Per Annum)	Completion by
IOCL	Haryana	7	2025-26
BPCL	Madhya Pradesh	10	2030
HPCL	Andhra Pradesh	7.3	2025-26
NRL	Assam	5	2030
MRPL	Karnataka	0.5	2025
CPCL	Tamil Nadu	1.0	2026-27

Refineries are not located in every State of the country. The production of green hydrogen in the above mentioned Refineries will commence from 2025-26 onwards.
